अर्र राजीय

## Declaration or Assets and Liabilities

Year-2021-22

2430

I, Satyendra kumar yadav son/daughter/wife of Shree Ram Chandra yadav aged 45 Years, belonging to Bihar Vidhan Sabha service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No		Self	Spouse name (s) Manorma Kumari	Dependan t-1 Riya Kirti	Depend ant-2 Diya Drishti	Depend ant-3 Shreya Srishti	Depend ant-4 Pranjal Pranav (son)	Depend ant-5 Alpa Arohi
(i)	Cash	10000/-	5000/-				()	
- (ii)	Banks, Financial Institutions And Non- Banking Financial Companies	SBI , B.V;S 320375 /- CO.OP Bank RD-500/-	nil	Union bank of India- 1100/-				
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil				
(iv)	Other financial institutions,	Post office saving	LIC-3270	Nil	W			
	NSS, Postal Savings, LIC Policies, etc	A/C-653/- RD-1000/-p.m Post office TDR Rs-300000/- Rs-200000/- Lic policy sum assuered Rs- 100000. LIC POLICY- 6489/- yearly 1096/-						
(v)	Motor Vehicles (details of make, etc.)	MOTOR maestro scooty No.BR01DL0473	Nil	Nil				
(vi)	Jewellery (give details of weight and value)	Nil	GOLD-20 gram SILVER- 200gm	Nil				

Sortyendra kenna yadar

(vii)	Other assets,	Nil	Nil	Nil		
	such as values					1
	of claims /			110		
	interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock

Exchange in respect

companies should be given.

of listed companies and as per books in the case of non listed compani
\* Dependent here means a person substantially dependent on the income of the

employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will indicated]

also have to be

Sl. No	Description	Self	Spouse name (s) Manorm a Kumari	Depend ant-1 Riya Kirti	Depend ant-2 Diya Drishti	Depen dant-3 Shreya Srishti	Depen dant-4 Pranj al pran	Dependant- 5 Arohi
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/paren tal property at Mishrauli post Koyaladeva distt.	Nil	Nil			,	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Gopal ganj Nil	13 dhur at betaura Phulwaris harif Patna	Nil				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total	Undivided ancestral/parent al house and land at Mishrauli post Koyaladeva						
	measurement) - Current market value	distt. Gopal ganj and commercial shop at khairatiya BAzar, post Koyaladeva, distt. Gopal ganj	Nil	Nil				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil				
(v)	Other (such as interest in property)	Nil	Nil	Nil				

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I give herein below the details of my liabilities / over dues to public financial government dues:-

institutions and

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	*
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	F.Y2021-22 TAX PAID Rs-32852 PAN NO- AFQPY4316Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C	Personal	Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-983			
Gender	:-	<b>M</b> (M/F)			

Date of Birth

1 5 0 1 1 9 7 7 (DD/MM/YYYY)

Softyendra Keem Lader-

Class/Group: B (A/B/C)

Cadre: ADMINISTRATIVE CADRE BLAS PATNA

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District: PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Locky and respectively.

Place: PATNA YADAV

Date: 15-02-2022 Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA, PATNA

Name of Employee: SATYENDRA KUAMR

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.